

(b) and (c). Consideration of each licence application necessitates fairly detailed examination of Various aspects. In many cases applicants do not furnish complete information on important aspects of their schemes, such as phased manufacturing programme, arrangements made for meeting foreign exchange requirements and terms of foreign collaboration etc. and references have often to be made to them for clarification additional information. Efforts are being made to dispose of the applications as quickly as possible and to streamline procedures. Further, powers have also been delegated to administrative Ministries to dispose of certain types of cases, without reference to the Licensing Committee. Meetings of the Licensing Committee are held frequently, once in every fortnight. The reasons for the delay are periodically discussed with the representatives of the various Ministries and directions are given by the Chairman of the Committee emphasising on all concerned the need for special attention for expeditious disposal of applications. Considerable progress has been made in recent months in the disposal of pending applications.

Reconstruction of old Railway Station building between Trivandrum and Quilon Railway Stations

3827. SHRI K. M. ABRAHAM : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of Railway Stations which have more than 50 year old Railway Station building, between Trivandrum and Quilon railway stations;

(b) whether Government propose to reconstruct all these old buildings; and

(c) if so, when and if not, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Six.

(b) No.

(c) Reconstruction is not justified on condition basis.

Overbridge at First Gate of Tellicherry Railway Station

3828. SHRI P. GOPALAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation to build an overbridge on the first gate of Tellicherry Railway Station;

(b) whether Government have considered the demand; and

(c) if so, the action taken by Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) Yes.

(c) The work is likely to be included in the Railways Works Programme 1972-73 subject to the priority to be fixed by the State Government and necessary funds to cover their share of the cost being allotted by them.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ESCAPE OF TWO PAKISTANI WOMEN WITH IMPORTANT DOCUMENTS TO PAKISTAN

MR. SPEAKER : We will now take up the Calling Attention Notice, Shri Hem Barua.

SHRI JYOTIRMOY BASU (Diamond Harbour) : Sir, I rise on a point of order under rule 376 (2). If you see today's papers, it will be found that it was all connected.

MR. SPEAKER : Now the Calling Attention Notice has been admitted, the whole story will come out.